

(b) and (c). Penalties totalling Rs. 1,55,00,00 were imposed on Messrs. Bird & Co., Messrs. Orissa Minerals Development Co. Ltd. and Messrs. Becker Grey & Co. (1930) Ltd. In addition, personal penalties on the total amount of Rs. 10,35,000 were imposed on four individuals.

Against the aforesaid penalties, appeals have been filed by the parties concerned to the Central Board of Excise & Customs. Pending consideration of the appeals, an amount of Rs. 47,50,000 has been deposited and for the balance of the penalties imposed on the companies, acceptable bonds have been or are being executed. Against the personal penalties, a sum of Rs. 15,000 has been deposited. Steps to recover the balance are being pursued by the Customs authorities.

In the circumstances, the question of Government acquiring shares in Messrs. Bird & Co. or Messrs. F. W. Heilgers & Co. do not arise.

#### Transport Requirements of Metropolitan Cities

- \*76. Shri S. C. Samanta:  
 Shri Subodh Hansda:  
 Shri P. C. Borooah:  
 Shri M. L. Dwivedi:  
 Shri Bhagwat Jha Asad:  
 Shri Yashpal Singh:  
 Shri Balmiki:  
 Shri Bagri:  
 Dr. Ram Manohar Lohia:  
 Shri Bhanu Prakash Singh:

Will the Minister of Planning be pleased to state:

(a) the further progress made by the Expert Study Team on transport requirements of Metropolitan cities in India;

(b) whether the scope and extent of work of the Team has been assessed;

(c) if so, when it is likely to submit its report;

(d) whether foreign experts are going to be associated with the Team; and

(e) whether for the Study of problems of metropolitan transport in Calcutta, high level experts of West Bengal Government have already been invited?

The Minister of Planning (Shri Asoka Mehta): (a) to (e). A statement is laid on the Table of the House. [Placed in Library. See No. LT-5479/66].

#### Removal of Control on Commodities

- \*77. Shri S. N. Chaturvedi:  
 Shrimati Ramdulari Sinha:

Will the Minister of Finance be pleased to state the effects on prices and production of the commodities from which control was removed during the current or the preceding year?

The Minister of Finance (Shri Sachindra Chaudhuri): Production of most of the commodities from which control was removed has gone up; prices of these commodities have also risen along with the general rise in prices. It is not possible to say to what extent the rise in prices or production is attributable to decontrol.

#### Krishna-Godavari Waters Dispute

- \*78. Shri Yashpal Singh:  
 Shri Balmiki:  
 Shri Bagri:  
 Dr. Ram Manohar Lohia:  
 Shri Sivamurthi Swamy:

Will the Minister of Irrigation and Power be pleased to state:

(a) whether the dispute about the Krishna-Godavari Waters has since been settled between the Governments of Andhra Pradesh, Mysore and Maharashtra;